

**APPELLATE TRIBUNAL FOR ELECTRICITY AT NEW DELHI
(ORIGINAL JURISDICTION)**

ORIGINAL PETITION NOS. 1, 2, 3, 4, 5 & 6 OF 2019

Dated : 27th February, 2020

**PRESENT: HON'BLE MRS. JUSTICE MANJULA CHELLUR, CHAIRPERSON
HON'BLE MR. S.D. DUBEY, TECHNICAL MEMBER**

IN THE MATTERS OF :

ORIGINAL PETITION NO. 1 OF 2019

Ayana Ananthapuramu Solar Private Limited

3rd Floor, Sheraton Grand Hotel,
Brigade Gateway,
26/1, Dr. Rajkumar Road,
Malleswaram (West),
Bangalore – 560 055.

.... **PETITIONER**

Versus

1. **Andhra Pradesh Electricity Regulatory Commission,**
Through Secretary
11-4-660, 4th Floor, Singareni Bhavan,
Red Hills Road, Khairatabad,
Hyderabad, Telangana – 500 004.

2. **NTPC Limited**
Through Chairperson / Managing Director
7, Institutional Area, Core – 7,

SCOPE Complex, Lodhi Road,
New Delhi – 110 003.

**3. Southern Power Distribution Company of
Andhra Pradesh Limited**

Through Chairperson / Managing Director
19-13-65/A, Srinivasapuram
Tiruchanoor Road, Tirupati – 517 503.

**4. Eastern Power Distribution Company of
Andhra Pradesh Limited**

Through Chairperson / Managing Director
P & T Colony, Seethammadhara,
Visakhapatnam,
Andhra Pradesh.

**5. Andhra Pradesh Solar Power Corporation
Private Limited**

Through Chairperson / Managing Director
H. No. 6-3-856/A/3, Sadat Manzil Compound,
Neeraj Public School Lane,
Opposite to Green Park Hotel,
Ameerpet, Hyderabad – 500016.

6. Ministry of New and Renewable Energy

Through Principal Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi – 110003.

.... **RESPONDENTS**

Counsel for the Petitioner(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Hemant Sahai
Mr. Aditya K. Singh
Ms. Anukriti Jain
Ms. Molshree Bhatnagar
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen
Mr. Arvind Kumar Dubey **for R-2**

Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Rakesh Kumar Sharma
Mr. Nishant for R-3 & 4

Mr. Brahmanandam (Rep.) for R-5

ORIGINAL PETITION NO. 2 OF 2019

SB Energy Solar Private Limited

1st Floor, Worldmark-2, Asset Area-8,
Hospitality District, Aerocity,
NH-8, Delhi – 110037.

.... **PETITIONER**

Versus

- 1. Andhra Pradesh Electricity Regulatory Commission,**
Through Secretary
11-4-660, 4th Floor, Singareni Bhavan,
Red Hills Road, Khairatabad,
Hyderabad, Telangana – 500 004.
- 2. NTPC Limited**
Through Chairperson / Managing Director
7, Institutional Area, Core – 7,
SCOPE Complex, Lodhi Road,
New Delhi – 110 003.
- 3. Southern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
19-13-65/A, Srinivasapuram
Tiruchanoor Road, Tirupati – 517 503.
- 4. Eastern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
P & T Colony, Seethammadhara,
Visakhapatnam,
Andhra Pradesh – 531022.

**5. Andhra Pradesh Solar Power Corporation
Private Limited**

Through Chairperson / Managing Director
H. No. 6-3-856/A/3, Sadat Manzil Compound,
Neeraj Public School Lane,
Opposite to Green Park Hotel,
Ameerpet, Hyderabad – 500016.

6. Ministry of New and Renewable Energy

Through Principal Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi – 110003.

.... **RESPONDENTS**

Counsel for the Petitioner(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Hemant Sahai
Mr. Aditya K. Singh
Ms. Anukriti Jain
Ms. Molshree Bhatnagar
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen
Mr. Arvind Kumar Dubey **for R-2**

Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Rakesh Kumar Sharma
Mr. Nishant **for R-3 & 4**

Mr. Brahmanandam **(Rep.) for R-5**

ORIGINAL PETITION NO. 3 OF 2019

SB Energy Seven Private Limited

Through Authorised Signatory,
1st Floor, Worldmark-2, Asset Area-8,
Hospitality District, Aerocity,
NH-8, New Delhi – 110037.

.... **PETITIONER**

Versus

1. **Andhra Pradesh Electricity Regulatory Commission,**
Through Secretary
11-4-660, 4th Floor, Singareni Bhavan,
Red Hills Road, Khairatabad,
Hyderabad, Telangana – 500 004.

2. **Solar Energy Corporation of India Limited.**
Through Managing Director
1st Floor, A-Wing, D-3,
District Centre, Saket,
New Delhi – 110017.

3. **Southern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
19-13-65/A, Srinivasapuram
Tiruchanoor Road, Tirupati – 517 503.

4. **Eastern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
P & T Colony, Seethammadhara,
Visakhapatnam,
Andhra Pradesh – 531022.

5. **Andhra Pradesh Solar Power Corporation
Private Limited**
Through Chairperson / Managing Director
H. No. 6-3-856/A/3, Sadat Manzil Compound,
Neeraj Public School Lane,
Opposite to Green Park Hotel,
Ameerpet, Hyderabad – 500016.

6. **Ministry of New and Renewable Energy**
Through Principal Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi – 110003.

.... **RESPONDENTS**

Counsel for the Petitioner(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Hemant Sahai
Mr. Aditya K. Singh
Ms. Anukriti Jain
Ms. Molshree Bhatnagar
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen
Mr. Arvind Kumar Dubey **for R-2**

Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Rakesh Kumar Sharma
Mr. Nishant **for R-3 & 4**

Mr. Brahmanandam **(Rep.) for R-5**

ORIGINAL PETITION NO. 4 OF 2019

Spring Agnitra Private Limited

Unit No. FF-48 A, First Floor,
Omaxe Square, Plot No. 14,
Jasola District Centre,
New Delhi.

.... **PETITIONER**

Versus

- 1. Andhra Pradesh Electricity Regulatory Commission,**
Through Secretary
11-4-660, 4th Floor, Singareni Bhavan,
Red Hills Road, Khairatabad,
Hyderabad, Telangana – 500 004.
- 2. Southern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director

19-13-65/A, Srinivasapuram
Tiruchanoor Road, Tirupati – 517 503.

**3. Eastern Power Distribution Company of
Andhra Pradesh Limited**

Through Chairperson / Managing Director
P & T Colony, Seethammadhara,
Visakhapatnam,
Andhra Pradesh – 531022.

4. NTPC Limited

Through Chairperson / Managing Director
7, Institutional Area, Core – 7,
SCOPE Complex, Lodhi Road,
New Delhi – 110 003.

**5. Andhra Pradesh Solar Power Corporation
Private Limited**

Through Chairperson / Managing Director
H. No. 6-3-856/A/3, Sadat Manzil Compound,
Neeraj Public School Lane,
Opposite to Green Park Hotel,
Ameerpet, Hyderabad – 500016.

6. Ministry of New and Renewable Energy

Through Principal Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi – 110003.

.... **RESPONDENTS**

Counsel for the Petitioner(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Hemant Sahai
Mr. Aditya K. Singh
Ms. Anukriti Jain
Ms. Molshree Bhatnagar
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Rakesh Kumar Sharma
Mr. Nishant **for R-2 & 3**

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran

Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen
Mr. Brahmanandam (Rep.) for R-5

ORIGINAL PETITION NO. 5 OF 2019

Spring Soura Kiran Vidyut Private Limited

Unit No. FF-48 A, First Floor,
Omaxe Square, Plot No. 14,
Jasola District Centre,
New Delhi.

.... **PETITIONER**

Versus

- 1. Andhra Pradesh Electricity Regulatory Commission,**
Through Secretary
11-4-660, 4th Floor, Singareni Bhavan,
Red Hills Road, Khairatabad,
Hyderabad, Telangana – 500 004.
- 2. Southern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
19-13-65/A, Srinivasapuram
Tiruchanoor Road, Tirupati – 517 503.
- 3. Eastern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
P & T Colony, Seethammadhara,
Visakhapatnam,
Andhra Pradesh – 531022.
- 4. Solar Energy Corporation of India Limited.**
Through Chairperson / Managing Director
1st Floor, A-Wing, D-3,
District Centre, Saket,
New Delhi – 110017.

5. Andhra Pradesh Solar Power Corporation Private Limited

Through Chairperson / Managing Director
H. No. 6-3-856/A/3, Sadat Manzil Compound,
Neeraj Public School Lane,
Opposite to Green Park Hotel,
Ameerpet, Hyderabad – 500016.

6. Ministry of New and Renewable Energy

Through Principal Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi – 110003.

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Counsel for the Petitioner(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Hemant Sahai
Mr. Aditya K. Singh
Ms. Anukriti Jain
Ms. Molshree Bhatnagar
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Rakesh Kumar Sharma
Mr. Nishant **for R-2 & 3**

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen
Mr. Arvind Kumar Dubey **for R-4**

Mr. Brahmanandam **(Rep.) for R-5**

ORIGINAL PETITION NO. 6 OF 2019

Ayana Kadapa Renewable Power Private Limited

Through authorized Signatory
3rd Floor, Sheraton Grand Hotel,
Brigade Gateway Campus, 26/1,
Dr. Rajkumar Road, Malleswaram (West),
Bangalore, Karnataka – 560055.

.... **PETITIONER**

Versus

1. **Andhra Pradesh Electricity Regulatory Commission,**
Through Secretary
11-4-660, 4th Floor, Singareni Bhavan,
Red Hills Road, Khairatabad,
Hyderabad, Telangana – 500 004.

2. **Solar Energy Corporation of India Limited.**
Through Managing Director
1st Floor, A-Wing, D-3,
District Centre, Saket,
New Delhi – 110017.

3. **Southern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
19-13-65/A, Srinivasapuram
Tiruchanoor Road, Tirupati – 517 503.

4. **Eastern Power Distribution Company of
Andhra Pradesh Limited**
Through Chairperson / Managing Director
P & T Colony, Seethammadhara,
Visakhapatnam,
Andhra Pradesh – 531022.

5. **Andhra Pradesh Solar Power Corporation Private Limited**
Through Chairperson / Managing Director
H. No. 6-3-856/A/3, Sadat Manzil Compound,
Neeraj Public School Lane,
Opposite to Green Park Hotel,
Ameerpet, Hyderabad – 500016.

6. **Ministry of New and Renewable Energy**
Through Principal Secretary
Block-14, CGO Complex,
Lodhi Road, New Delhi – 110003.

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Counsel for the Petitioner(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
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Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
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Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen
Mr. Arvind Kumar Dubey **for R-2**

Mr. B. Adinarayana Rao, Sr. Adv.
Mr. Rakesh Kumar Sharma
Mr. Nishant **for R-3 & 4**

Mr. Brahmanandam **(Rep.) for R-5**

J U D G M E N T

PER HON'BLE MRS. JUSTICE MANJULA CHELLUR, CHAIRPERSON

In the light of our Judgment dated 27th February, 2020 in Appeal Nos. 368, 369, 370, 371, 372 and 373 of 2019, these instant Original Petitions are disposed of.

Keep a copy of the Judgment dated 27th February, 2020 in each of these Original Petitions.

Pending IAs if any, shall stand disposed of.

No order as to costs.

Pronounced in the Open Court on this the **27th day of February, 2020.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

✓
REPORTABLE / NON-REPORTABLE

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